

Reserve Bank of India Project Cell Lucknow

<u>Corrigendum – E-Tender for Publication of Press Advertisement for Notice</u> Inviting Tender (NIT)

E-tender No.: <u>RBI/Lucknow Regional Office/Estate/17/25-26/ET/293</u>

A reference is invited to the captioned e-tender no. RBI/Lucknow Regional Office/Estate/17/25-26/ET/293 which was uploaded/ floated on July 15, 2025 on MSTC portal (<u>www.mstcecommerce.com</u>).

2. Please find the Sub-para (d) of Para no. 3 of Terms and Conditions of the Tender Part-I as under:-

"**Validity of Quoted Rates:** The Tender along with the quoted rates shall remain valid for a period of ninety (90) days from the date of opening of tender, which period may be further extended by mutual agreement in writing between the Bank and the Tenderer."

3. All other terms and conditions mentioned in the tender remains unchanged.

Regional Director Reserve Bank of India Lucknow